

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 94 OF 2026**

IN THE MATTER OF:

**News Item titled "18 Killed in blast at illegal coal mine in Meghalaya" appearing in The
Hindu dated 06.02.2026**

MEMO OF PARTIES (As Per ORDER DATED 06.02.2026)

**News Item titled "18 Killed in blast at illegal coal mine in Meghalaya" appearing in The
Hindu dated 06.02.2026**

VERSUS

1. Chief Secretary, Government of Meghalaya,
Main Secretariat Building, Shillong, Meghalaya-793001
Email: cso-meg@nic.in (Respondent No.1)
2. Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.2)
3. Integrated Regional Office, Shilong, MoEF&CC,
Law-U-Sib, Lumbatngen,
Near MTC Workshop, Shillong-793021, Meghalaya
Email: moefro.shillong@gov.in (Respondent No.3)
4. Deputy Commissioner, East Jaintia Hills District,
Khliehriat-793200 Meghalaya
Email: dc-ejh-meg@gov.in (Respondent No.4)